

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VBH HOLDING INDIA PRIVATE LIMITED

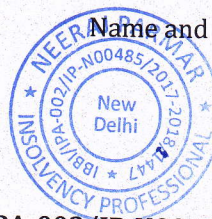
1.	NAME OF CORPORATE PERSON	VBH HOLDING INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/08/2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES - DELHI
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U20109DL2006FTC152086
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B-1/94, LAJPAT NAGAR SOUTH DELHI, DELHI - 110024
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04 TH NOVEMBER, 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NEERAJ PARMAR, IBBI/IPA-002/IP-N00485/2017-2018/11447, ADDRESS: 94, POCKET-4, SECTOR-11, DWARKA, NEW DELHI - 110075 E-MAIL: ip.neerajparmar@gmail.com PH: +91 9717007112
8.	LAST DATE FOR SUBMISSION OF CLAIMS	03 RD DECEMBER, 2019

Notice is hereby given that the **VBH Holding India Private Limited** has commenced voluntary liquidation on 04th November, 2019.

The Stakeholders of VBH Holding India Private Limited are hereby called upon to submit a proof of their claims, on or before 03rd December, 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Liquidator

Neeraj Parmar

IBBI/IPA-002/IP-N00485/2017-2018/11447

Date: 07th November, 2019

Place: New Delhi